PENDENCY REPORT AS ON 12-03-2024			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	2064	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	9	
4	ARBA-Appeals under Arbitration Conciliation Act	174	
5	ARBP(ICA)-Application Us 34 of the Act involving	3	
	International Commercial Arbitration		
6	ARBP-Petitions under Arbitration and Conciliation Act	81	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	3126	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	3279	
11	CMPAT-Company Act.	80	
12	CMP-Civil Miscellaneous Petition	2515	
13	COA-Appeals against judgement in Comp.Pet.	19	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	10	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	9946	
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	30	
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	31	
20	CONTR-Proceeding relating to Criminal Contempt	228	
21	COPET-Orginal Petition (Companies Act.)	121	
22	CRA-Criminal Appeals	995	
23	CRLA-Appeal against Judgement/Sentence.	11537	
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1349	
25	CRLMA-Other Miscellaneous Application.	866	
26	CRLMC-Appl.under Sec.482 Cr.P.C.	4029	
27	CRLMP-Criminal Miscellaneous Petition	678	
28	CRLREV-Criminal Revision.	9559	
29	CRLTR-Original Trial.	1	
30	CRMC-Criminal Miscellaneous Case	27	
31	CRP-Revision Petition.	187	
32	CRREV-Criminal Revision	225	
33	CS(OS)-Civil suits.	1	
34	CUSREF-Reference under Customs Act.	1	
35	CVA-Civil Appeals	2	
36	CVREV-Civil Revision.	16	
37	CVRVW-Civil Review.	20	
38	DSREF-Confirmation under Sec.336 Cr.P.C.	7	
39	EC-Execution Case.	1	
40	ELA-Appeals from Judgement in Election Pet.	14	
41	ELPET-Election Petitions.	22	
42	EXFA-Execution First Appeal.	2	
43	EXOS-Execution Application.	4	
44	EXP-Execution Petition.	41	
45	FA-First Appeal	136	
46	FAO-First Appeal from Orders.	3063	
47	FA(OS)-FA from Judgement in original suits.	1	
48	GA-Government Appeals	109	
49	GCRLA-Government Appeals	402	
50	GUAP-Pet. under Guardianship and Wards Act.	23	
51	IP(M)-Main Petition (Insolvency Act)	1	
52	ITA-Appeals Income-tax	259	
53	JCRA-Jail Criminal Appeals	13	
54	JCRLA-Jail Criminal Appeal	983	
55	JCRLRV-Jail Criminal Revision.	10	
56	JCRMC-Jail Criminal Misc.Case.	1	
57	LAA-Appeals (Land Acquisition Act)	810	
58	LAREF-References (Land Acquisition Act)	1	
59	LPA-Letters Patent Appeals.	26	

61     MAC-Motor Accident Claims.     1       62     MA-Miscellaneous Appeals     46       63     MATA-Martimonial Cases (Appeals)     1241       64     MFA-FA against Spl. Jurisdiction Cases.     5       65     MJC-Misc.Judicial Case.     59       66     MS-SA from Judgements in Misc. Cases.     110       67     OCRMC-Original Cri. Miscellaneous Case     96       68     OJC-Original Suit.     1       70     OS-Original Suit.     1       71     OTAPL-Other Tax Applications.     61       72     OTC-Other Tax Case.     1       73     OVTA-Tax Appeal Under OVAT Act.     842       75     RFA-FA from Judgement and Decree in Suit     454       75     RFA-Second Appeal from Judgement and Decree.     6802       77     RVWPET(RP)-Review Petition in Cuttack Bench     41       79     RVWPET(RP)-Review Petition in Cuttack Bench     41       79     RVWPET(RP)-Review Petition in Cuttack Bench     41       79     SA-Second Appeal     57       80     SA-Second Appeal     50	60	MACA-Motor Accident Appeals.	5532
62     MA-Miscellaneous Appeals     46       63     MATA-Matrimonial Cases (Appeals)     1241       64     MFA-FA against Spl. Jurisdiction Cases.     5       65     MIC-Misc.Judicial Case.     59       66     MSA-SA from judgements in Misc. Cases.     110       67     OCRMC-Original Jurisdiction case (Writ)     411       69     OREF-References.     1       70     OS-Original Suit.     1       71     OTAPL-Other Tax Applications.     61       72     OTC-Other Tax Case.     1       73     OVTA-Tax Appeal Under OVAT Act.     842       75     RPFAM-Revision US 19 of Family Court Act.     842       76     RSA-Second Appeal from Judgement and Decree.     6802       77     RVWPET(RP)-Review Petition in Cuttack Bench     41       79     RVWPET(RP)-Review Petition in Bubaneswar Bench     27       80     SAO-Second Appeal from Appellate Order.     202       81     SA-Second Appeal form Matters)     108       84     SM-Sepaela before DB     1       83     SAL-Second Appeal from Matters)			
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66     MSA-SA from judgements in Misc. Cases.     110       67     OCRMC-Original Zri. Miscellaneous Case.     96       68     OIC-Original Jurisdiction case (Writ)     411       69     OREF-References.     1       70     OS-Original Suit.     1       71     OTAPL-Other Tax Applications.     61       72     OTC-Other Tax Case.     1       73     OVTA-Tax Appeal Under OVAT Act     1       74     RFA-FA from Judgement and Decree in Suit     454       75     RPFAM-Revision US 19 of Family Court Act.     842       76     RSA-Second Appeal from Judgement and Decree.     6802       77     RVWPET-Review Petition in Cuttack Bench     41       79     RVWPET(RP)-Review Petition in Bhubaneswar Bench     27       80     SAO-Second Appeal     1637       81     SAA-Second Appeal from Appellate Order.     202       81     SAF-Second Appeal     1637       82     SCLP-Pet.for leave to appeal to Supreme Court     1       83     SIC-Special Jurisdiction case (Tax Matters)     108       84     SM-Suo Motu.<			
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94WPC(OAC)-Original Application in Cuttack Bench108395WPC(OA)-Original Application in Bhubaneswar Bench52196WPC(OAPC)-Original Application (Provisional) in Cuttack Bench3997WPC(OAPPC)-Original Application Permission Petition in Cuttack2398WPC(OAS)-Original Application in Sambalpur Bench3399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.219100WPC(TAC)-Transfer Application in Cuttack Bench6101WPC(T)-Temporary Number in Bhubaneswar4102WP(C)-Writ Petition under Art.226 and 227.57487	92	WA-Appeals before DB against SB Judgement	2939
95WPC(OA)-Original Application in Bhubaneswar Bench52196WPC(OAPC)-Original Application (Provisional) in Cuttack Bench3997WPC(OAPPC)-Original Application Permission Petition in Cuttack2398WPC(OAS)-Original Application in Sambalpur Bench3399WPCRL-Pet.UA.226 for Writ of Habeas Corpus.219100WPC(TAC)-Transfer Application in Cuttack Bench6101WPC(T)-Temporary Number in Bhubaneswar4102WP(C)-Writ Petition under Art.226 and 227.57487	93	WPC(OAB)-Original Application in Berhampur Bench	1
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99WPCRL-Pet.UA.226 for Writ of Habeas Corpus.219100WPC(TAC)-Transfer Application in Cuttack Bench6101WPC(T)-Temporary Number in Bhubaneswar4102WP(C)-Writ Petition under Art.226 and 227.57487	97		23
100   WPC(TAC)-Transfer Application in Cuttack Bench   6     101   WPC(T)-Temporary Number in Bhubaneswar   4     102   WP(C)-Writ Petition under Art.226 and 227.   57487	98	WPC(OAS)-Original Application in Sambalpur Bench	33
101 WPC(T)-Temporary Number in Bhubaneswar 4   102 WP(C)-Writ Petition under Art.226 and 227. 57487	99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	219
102WP(C)-Writ Petition under Art.226 and 227.57487	100	WPC(TAC)-Transfer Application in Cuttack Bench	6
	101		4
Grand Total 141054	102	WP(C)-Writ Petition under Art.226 and 227.	57487
		Grand Total	141054